

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No. 15 of 2020 in
Company Appeal (AT) (Insolvency) No. 1504 of 2019**

IN THE MATTER OF:

Anubhav Anilkumar Agarwal

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Himanshu Satija and Mr. Shaishir Devatia, Advocates.

For Respondents: Ms. Savita Nangare, Advocate.

ORDER
(Through Virtual Mode)

29.07.2020: Issue notice upon Respondents. Ms. Savita Nangare, Advocate waived and accepted notice on behalf of Respondents. She may file her response within one week.

List 'for orders' on **10th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

am/gc